

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

16

R.A. No.5 OF 2005  
IN  
O.A. No.1227 OF 2005

New Delhi, this the 18<sup>th</sup> day of October, 2005

**HON'BLE SHRI JUSTICE B. PANIGRAHI, CHAIRMAN  
HON'BLE SHRI M.K. MISRA, MEMBER (A)**

M.S. Vashisht,  
S/o Shri Daya Kishan,  
R/o A-6, Krishi Niketan,  
Passchim Vihar, New Delhi-110064.

...Applicant.

(By Advocate : Shri L.R. Khatana)

Versus

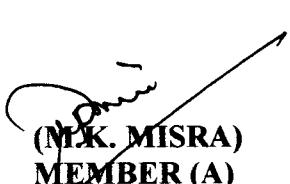
1. Union of India  
through Secretary to the Govt. of India,  
Department of Agriculture Research & Education,  
Krishi Bhawan, New Delhi-110001.
2. Indian Council of Agricultural Research,  
(through its Director General)  
Krishi Bhawan, New Delhi-110001.
3. Director,  
National Centre for Agriculture Economics & Policy Research  
Library Avenue,  
Pusa, New Delhi-110012.
4. Shri Narender Kumar,  
(presently working as Assistant Administrative Officer,)  
National Centre for Agricultural Economics & Policy Research,  
Library Avenue,  
Pusa, New Delhi-110012. ....Respondents.

(By Advocate : Shri V.K. Rao)

**ORDER (ORAL)**

**JUSTICE SHRI B. PANIGRAHI :-**

On the prayer of the applicant's learned counsel, RA is herewith treated as withdrawn. Accordingly R.A. is dismissed as withdrawn.

  
(M.K. MISRA)  
MEMBER (A)

/ravi/

  
(B. PANIGRAHI)  
CHAIRMAN